

Central Administrative Tribunal
Principal Bench: New Delhi

(13)

OA 1539/96

New Delhi this the 16th day of May 1997.

Hon'ble Mr N. Sahu, Member (A)

Chander Shekhar Dubey
S/o Mohan Swaroop Dubey
R/o H.No.561/25 Gali No.17
Vijay Park
Moujpur, Shahadra
Delhi.

...Applicant.

(By advocate: Mrs Rani Chhabra)

Versus

Union of India through

1. Secretary
Ministry of Communication
Dept. of Telecommunication
Sanchar Bhawan, New Delhi.
2. Chief Manager Maintenance
North Eastern Kidwai Bhawan
New Delhi.
3. General Manager Maintenance
19 B Aakriti Tower
Vidhan Sabha Bhawan
Lucknow.
4. Divisional Engineer Telecom L/D
Microwave Maintenance
Allahabad
5. The Director Telecom Maintenance
Telephone Exchange Building
Saket Nagar, Kanpur - 208014
6. The Assistant Engineer
R.E. (Mtee)
Rly. Repater Station
Mirzapur - 231 001.

...Respondents.

(By advocate: None)

O R D E R (oral)

Hon'ble Mr N. Sahu, Member (A)

Mrs Rani Chhabra, learned counsel for the applicant states that as the grievance of the applicant has been met, permission may be granted by the Court to withdraw the OA. Permission is granted. OA is dismissed as withdrawn.

N. Sahu
(N. Sahu)
Member (A)